

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

EP No. 4 of 2013 in Appeal No. 193 of 2011

Dated : 28th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Dakshin Haryana Bijli Nigam Ltd. ... Petitioner/R2-
Appellant(s)**

Versus

DLF Utilities Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Nanda, Sr. Adv.
Ms. Puja Priyadarshi
Mr. Suyash Guru

ORDER

Issue notice to the Respondents returnable on 9th July, 2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **9th July, 2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vt/sm